

[Sh Tejsingh Rao Bhonsle]

sung by some political parties for their vested interests in the present context. Congress has been shown as anti-muslim after the year 1947 in this demand.

MR CHAIRMAN Please do not read out rather you make a speech.

SHRI TEJSINGHRAO BHONSLE Nathu Ram Godse the assassin of Mahatma Gandhi has been depicted as a Hero. This type of education is being imparted in that educational institution. Government of India provides financial assistance to this institution and such dramas are shown there. This National Academy is reversing the history of India. I appeal to the Government that this incident should be investigated and action should be taken against whosoever is responsible.

SHRI RAMKRISHNA KUSUMARIA (Damoh) Mr Chairman Sir the railway facilities between Bina and Katni station are insufficient. A triweekly train runs between Delhi and Sambalpur. It does not have any halt at Damoh, while halts have been provided at other small stations. My submission is that this train should be run daily and halt should be provided at Damoh.

My submission is that railway services should be increased by running Shipra Express between Delhi and Howrah daily which at present is running twice a week.

SHRI SUBRATA MUKHERJEE (Raiganj) BSF is committing atrocities on the people living on Bangladesh border. This matter has been raised in the House several times and Chief Minister of West Bengal Shri Jyoti Basu had written a letter to the Central Government in this context but no attention had been paid to it. The constables of BSF shot four people in my constituency of Gopalpur. Such incidents are common in border areas of Radhikapur and Koddapalli. A few days back three people had

been shot in Nadiapur. A few days back a five year old tribal girl was raped and beheaded by a BSF Jawan in Matigara near Siliguri. Such incidents are very common in these areas. The Chief Minister has raised this matter with the Central Government but no attention has been paid to this matter.

The elections to panchayats are to be held there in about a month. They are very crucial for West Bengal. These Gram Panchayat elections are held there every five years at regular intervals. Under these circumstances these incidents at Bangladesh Border would have an impact on elections. Almost all districts of West Bengal are bordering Bangladesh. BSF personnel enter about twenty kilometers inside and commit atrocities. These incidents are certainly going to have an impact on the elections there. Therefore, I would request the Central Government to take serious note of these incidents and take stringent measures.

DR K D JESWANI (Khedra) Mr Chairman, Sir, I would like to draw the attention of the House towards a very serious matter. When Government had announced its liberalised industrial policy, our party along with other parties had warned the Government of its consequences.

13-00hrs.

This issue was discussed earlier also that multinationals should not be given permission to produce consumer goods but the Government has given permission to a multinational company Messers Kargil South East Asia Ltd. (*Interruptions*)

MR CHAIRMAN Please be brief so that others may also speak.

(*Interruptions*)

Dr K D JESWANI The Ministry of Surface Transport has given permission to this company to own 15 000 acres of land at Kandla.

Port area in Gujarat.... (*Interruptions*) The Government has used its power to grant permission to give 15,000 acre of land there. It has got many aspects. Kandla port trust framed a rule in 1971 wherein it was provided that land would not be allotted to anyone in this area due to ecological and internal security reasons. If a multinational company is established on the border area like Kutch then rises a question of the unity of the country. Already local companies are producing salt there. It would produce salt the tune of 10 lakh tons.... (*Interruptions*)

MR. CHAIRMAN: Please conclude otherwise it will not go on record.

DR. K. D. JESYWANI: Our Government has given permission to a multinational company to set up a salt industry. This is not justified. It will ruin the salt producing domestic small industries. Salt is not such an item, which requires to be made by a multinational company. I, therefore, request the Government to withdraw this permission (*Interruptions*)

(*English*)

SHRIMUMTAZASNARI (Kodarma): Mr. Chairman, Sir, I would like to bring to the kind notice of the Government - this is just an on-set of the summer seasons - that at the very beginning stage itself, there is a deep and grave crisis all over Delhi regarding drinking water

So far as the DDA colonies are concerned, they are also facing a deep and grave crisis of drinking water. There is acute shortage of drinking water facility in Vasant Vihar, Vasant Kunj and so many other DDA colonies.

Similarly, you will be surprised to find that there is 30 MGD of water available to the Delhi Municipal Corporation but in spite of that, this corporation is not in a position to supply drinking water to the residents of Delhi whereas the Delhi people require only 15 gallons per head but with this 30 MGD water supply, the Delhi at the rate of 50 gallons per head. So, this is very much surprising and at the same time because of

these pipes which were installed forty years back which have become outdated, these pipes are not able to supply water to all these residents.

Similarly, you find that even in the newspapers it has come that even the quarters of the Prime Minister and the Ministers are getting polluted and contaminated water. This is highly surprising. Even the VIP's quarters are supplied contaminated and polluted water. This is flashed in various newspapers today. So, this is highly regrettable and this should be controlled by the Government of India and the water supply must be regular to all these colony dwellers and colony residents

(*Translation*)

MR. CHAIRMAN: Still there are some persons who want to speak. If the Hon. member take one minute each then we can accommodate 10 to 15 members more

DR. RAMESH CHAND TOMAR (Hapur): Mr. Chairman Sir, through you, I would like to draw the attention of the House towards Khoda residential colony of Ghaziabad. I demand the Government that his colony should be regularised immediately so that more than one lakh residents of this colony may not suffer in the hands of bureaucracy. There are 30 to 35 thousand houses in this colony and some more are being constructed. During its regime the B.J.P. Government in U.P. had accepted this thing considering these facts and an order to regularise this colony was also issued in November, 1992. But immediately after that, that Government was dismissed and bureaucracy totally ignored that order. The Noida Development Authority carried out a survey some time ago, which is not known to the residents. The bureaucracy is trying to uproot the residents. The Government should intervene into it and bring out a solution which is acceptable to one and all so that not a single family of this colony is uprooted and all amenities are provided there and above all it should be regularised.